

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 5125
TO BE ANSWERED ON 24.03.2026**

SMILE SCHEME

5125. SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the total number of people rehabilitated under the Support for Marginalized Individuals for Livelihood and Enterprise (SMILE) scheme since its inception, year-wise and State/UT-wise;
- (b) the number of women, children, people from ST/SC/OBC/PwD communities rehabilitated under the said scheme since its inception, year and State/UT-wise, especially in Bihar;
- (c) the number of people who were provided education and skill development training under the said scheme since its inception, year and State/UT-wise including Bihar;
- (d) the total funds allocated and utilized under the said scheme, since its inception, State/UTwise; and
- (e) whether any city has achieved to be completely beggar-free under the SMILE scheme, if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI B.L.VERMA)**

(a) & (b): Since inception of the SMILE (Support for Marginalized Individuals for Livelihood and Enterprise) sub-scheme “Comprehensive Rehabilitation of Persons Engaged in the Act of Begging” that is 23.10.2023, a total of 31,055 persons have been identified as engaged in the act of begging, out of which 9,855 persons have been rescued and rehabilitated under the sub-scheme. Year-wise and State/UT-wise details of rehabilitation, including that of Bihar, are placed at **Annexure I & II**. Category-wise such as SC/ST/OBC/PwD data regarding rehabilitation is not maintained by the Ministry.

(c): Under the SMILE-Beggary sub-scheme, beneficiaries are provided skill development and livelihood opportunities through a convergence approach with various Central and State Government programmes. All eligible persons have been provided skill training based on local demand and aptitude in trades such as carpentry, tailoring, cooking, gardening, security services, sanitation work, e-rickshaw driving and other vocational activities. Formation of community / Self Help Groups (SHGs) and establishing linkages with banks for financial assistance for income generation activities are also supported under the sub-scheme.

(d): The SMILE-Beggary sub-scheme is implemented in selected cities across the country, and accordingly, no State/UT-wise allocation of fund is made. The State/UT-wise details of funds released and utilized under the said scheme, since its inception, is at **Annexure-III**.

(e): No city has officially declared itself to be “beggar-free” under the SMILE -Beggary sub-scheme so far.

**Annexure-I referred in reply to part (a) and (b) of the Lok Sabha Unstarred Question
No. 5125 for answer on 24.03.2026 regarding "SMILE scheme"**

State/UT wise details of persons rehabilitated during the year 2024-25

S.No.	States/UTs	Male	Female	Transgender persons	Children	Total
1	Andhra Pradesh	330	70	47	187	634
2	Arunachal Pradesh	50	12	0	37	99
3	Assam	128	83	9	74	294
4	Bihar	184	180	11	0	375
5	Chandigarh (UT)	0	39	0	313	352
6	Gujarat	160	36	0	152	348
7	Himachal Pradesh	0	0	0	1	1
8	Jammu & Kashmir (UT)	344	90	0	28	462
9	Karnataka	37	18	8	25	88
10	Kerala	114	6	3	13	136
11	Madhya Pradesh	639	496	0	156	1291
12	Odisha	29	15	0	30	74
13	Puducherry (UT)	129	40	0	7	176
14	Punjab	0	0	0	6	6
15	Tamil Nadu	658	517	328	33	1536
16	Telangana	45	5	0	3	53
17	Uttar Pradesh	19	3	0	555	577
	Total	2866	1610	406	1620	6502

Annexure-II referred in reply to part (a) and (b) of the Lok Sabha Unstarred Question No. 5125 for answer on 24.03.2026 regarding "SMILE scheme"

State/UT-wise details of persons rehabilitated during the year 2025-26

S. No.	States/UTs	Male	Female	Transgender persons	Children	Total
1	Andhra Pradesh	0	0	19	0	19
2	Assam	110	187	0	14	311
3	Delhi NCT (UT)	81	49	9	233	372
4	Gujarat	64	33	0	8	105
5	J & K (UT)	0	0	0	48	48
6	Kerala	715	19	125	208	1067
7	Nagaland	15	7	0	0	22
8	Odisha	75	67	0	72	214
9	Puducherry (UT)	0	0	2	0	2
10	Tamil Nadu	0	0	54	0	54
11	Uttar Pradesh	539	323	0	277	1139
	Total	1599	685	209	860	3353

Annexure-III referred in reply to part (d) of the Lok Sabha Unstarred Question No. 5125 for answer on 24.03.2026 regarding "SMILE Scheme"

State/UT-wise details of funds released and utilized

S . No.	State/UT	Total Release (₹ in lakh)	Fund Utilized (₹ in lakh)
1.	Andhra Pradesh	139.13	28.60
2.	Arunachal Pradesh	45.44	21.09
3.	Assam	168.60	124.77
4.	Bihar	145.39	9.00
5.	Chandigarh (UT)	33.35	33.35
6.	Chhattisgarh	73.05	0.00
7.	Delhi NCT (UT)	111.27	111.27
8.	Goa	0.00	0.00
9.	Gujarat	186.61	86.15
10.	Haryana	55.82	0.00
11.	Himachal Pradesh	62.22	17.60
12.	Jammu & Kashmir (UT)	80.17	17.60
13.	Jharkhand	50.61	0.00
14.	Karnataka	120.39	19.60
15.	Kerala	186.59	50.60
16.	Ladakh (UT)	14.61	0.00
17.	Madhya Pradesh	157.37	24.00
18.	Maharashtra	68.21	9.00
19.	Manipur	62.57	23.61
20.	Meghalaya	14.61	0.00
21.	Mizoram	23.61	23.61
22.	Nagaland	47.96	33.35
23.	Odisha	108.32	26.60
24.	Puducherry (UT)	80.91	32.21
25.	Punjab	61.43	0.00
26.	Rajasthan	132.26	0.00
27.	Sikkim	14.61	0.00
28.	Tamil Nadu	414.26	252.53
29.	Telangana	50.21	0.00
30.	Tripura	14.61	0.00
31.	Uttar Pradesh	203.43	18.00
32.	Uttarakhand	61.83	18.00
33.	West Bengal	14.61	0.00
Total		3004.06	980.54
